- (b) if so, the reasons therefor; and
- (c) by when, Government would promote all the departmental employees who were declared successful in the examination for J.T.Os.?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN): (a) Yes, Sir, The factual position is given below:

In MTNL Mumbai: 272 candidates, who qualified the screening examinations, could not be appointed.

In MTNL Delhi: 34 candidates, recruited against 15% quota (with relaxed standards) could not be appointed due to pendency of Court Case.

(b) In MTNL Mumbai: Under 35% departmental quota, the qualified candidates were appointment on the basis of seniority and to the extent of vacancies available.

In MTNL Delhi: The matter is sub-judice in court of Law.

(c) In MTNL Mumbai: In case of MTNL Mumbai, more number of candidates qualified the screening test than the vacancies available for the recruitment year 1995-1998, for which the examination was conducted and so only the eligible candidates, as per seniority, could be appointed against the available vacancies. Further, 250 more candidates who qualified the screening test were also considered for appointment as JTO by diverting vacancies of Direct Recruitment quota of subsequent years as a one-time measure. However, diversion of further vacancies of direct recruitment quota to accommodate the remaining 272 candidates was not considered in the interest of the organization.

In MTNL DELHI: The apointment shall be made based upon the outcome of Court Cases.

Wireless services to the villages of Rajasthan and Punjab

352 SHRIMATI AMBIKA SONI
SHRI SANTOSH BAGRODIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government have any plants to connect all villages in Rajasthan and Punjab with wireless service,
- (b) If so, the number of the villages that would be connected under the project, district-wise, in case they do not have regular telecom network, and
 - (c) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN): (a) to (c) The Government has planned to provide Village Public Telephones (VPTs) in all inhabitated revenue villages in the states of Rajasthan and Punjab through Landlines and through Wireless in Local Loop (WLL)/Satellite technology in the villages which can not be covered by existing terrestrial technology in Punjab out of 12,687 villages, 11,669 VPTs are connected by Landlines and balance 1,018 villages are connected by various Wireless technologies, out of which 5 are connected by WLL.

In Rajasthan, out of 39483 villages, 11,657 VPTs are provided through Landline and 12,201 VPTs are connected through various Wireless technologies out of which 3,471 are based on WLL. The remaining 15,625 VPTs will be provided through Universal Services Obligation (USO) Found through a bidding process. The USO Fund Administrator has already floated tenders in August, 2004 and it is expected that work would commence shortly. District-wise details of VPTs based on WLL are enclosed as Statement.

Statement

District-wise VPTs on WLL Technology

SI No.	State	Name of District	No. of VPTs on WLL
1.	Punjab	Amrıstar	5
Total			5
2.	Rajasthan	Ajmer	119
3	Rajasthan	Alwar	103
4	Rajasthan	Banswara	61
5.	Rajasthan	Baran	13
6.	Rajasthan	Barmer	37

1	2	3	+ 4
7	Rajasthan	Bharatput	212
8	Rajasthan	Bhilwara	300
9.	Rajasthan	Bikaner	54
10	Rajasthan	Bundi	58
11	Rajasthan	Chittorgarh	88
12.	Rajasthan	Churu	22
13	Rajasthan	Dausa	138
14.	Rajasthan	Dholpur	0
15.	Rajasthan	Dungarpur	154
16.	Rajasthan	Hanumangarh	292
17.	Rajasthan	Jaipur	197
18.	Rajasthan	Jaisalmer	55
19.	Rajasthan	Jalore	43
20.	Rajasthan	Jhalawar	95
21.	Rajasthan	Jhunjhunu	111
22.	Rajasthan	Jodhpur	156
23.	Rajasthan	Karauli	195
24.	Rajasthan	Kota	33
25 .	Rajasthan	Nagaur	362
26.	Rajasthan	Pali	20
27.	Rajasthan	Rajsamand	20
28.	Rajasthan	Sawai Madhopur	104
29.	Rajasthan	Sikar	81
30 .	Rajasthan	Sırohi	6
31.	Rajasthan	Sriganganagar	146
32 .	Rajasthan	Tonk	143
33 .	Rajasthan	Udaipur	53
		Total (Rajasthan)	3471

Indo-China talks on border dispute

*353. SHRI RAVULA CHANDRA SEKAR REDDY: SHRI ABANI ROY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether talks between India and China on Border issue were held recently at New Delhi;